

SMALL CAUSES COURT, MUMBAI

Revised Schedule of Marathi and English Typing Tests and Interview for the post of Stenographer (L.G.)

List of Qualified candidates of Shorthand Tests is published on Official Website of Small Causes Court, Mumbai.

All the qualified candidates are hereby informed that the (Local Language) Marathi Typing Test will be conducted on Sunday, the 5th August, 2018 at 10.00 a.m. onwards.

Thereafter, the English Typing Test of shortlisted candidates will be held on same day i.e. on Sunday, the 5th August, 2018.

The Interview of shortlisted candidates after English Typing Test will also be held on the same day i.e. on Sunday, the 5th August, 2018.

Note : All are requested to note the change of schedule and directed to submit the attested copies of following Certificates :

i]	Certificate or proof of date of birth (Leaving/ Birth Certificate/ SSC)
ii]	Certificate of having passed the qualifying examination/ degree.
iii]	Statement of marks obtained at the qualifying examination / degree
iv]	Certificate of character certifying that he/she bears good moral character from two respectable persons. If Character Certificate signed by persons other than referred to in main application then affidavit to that effect be submitted.
v]	Certificate about prescribed knowledge in Computer operation issued by University/ Institute as mentioned in the column of qualification.
vi]	Certificate of requisite speed in English and Marathi Shorthand and Typing issue by Bureau of Government Examinations, Maharashtra State, or Government Board or I.T.I.

vii]	Disability Certificate issued by the Civil Surgeon / Medical Superintendent of concerned District Government Hospital, if applicable.
viii]	A caste certificate from such authority as may be prescribed by the Government, wherever applicable.
ix]	Declaration of Small Family [Form "A"(Original)] which is available below the Advertisement.
x]	No objection certificate from the department if candidate is in Government Service.
xi]	If Candidate is Project Affected, submit the Certificate for the same.
xii]	Hall Ticket and Photo Identity Proof.

Note : The Chief Judge reserve a right to change/ modify the Date and Time of above mentioned Schedule, as and when need arises.

By Order,
Sd/-

(N. W. Sawant)
I/C. Registrar

Date : 3rd August,2018